

List of cases where Case Management Hearing was held during the month of NOVEMBER-2023

Sr. Court No	District	Court Room	Case Type	Case No.	Date Registration	of Petitioner Name VS Respondent Name	Date of Case Management Hearing							
							Framing the Issues	Listing of Witnesses	Affidavit Evidence	Affidavit of Witnesses	Written Arguments	Oral Arguments	Other Stages/Hearing Date	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-968/2022	29.03.2022	SIEGENIA INDIA PVT. LTD. VS. BANGALORE SADANANDA SHASHIKANTH	Already framed on 25.10.2023	02.11.2023	13.12.2023	19.12.2023	22.01.2024	22.01.2024	
				Suit for Recovery	CS COMM-2639/2022	06.12.2022	ARUN KUMAR VS. KRF LTD.	Already filed on 30.05.2023	12.12.2023	12.12.2023	21.12.2023	21.12.2023		
				Suit for Recovery	CS COMM-2983/2019	18.12.2019	BEHARLI DEALERS LTD. VS. CHARLIE REAL ESTATES PVT. LTD.	Already framed on 29.08.2023	12.12.2023	12.12.2023	08.01.2024	08.01.2024		
				Suit for Recovery	CS COMM-378/2023	01.03.2023	RANI SAREES PVT. LTD. VS. PREM KUMAR	24.11.2023	03.01.2024	08.01.2024	08.01.2024	12.02.2024	12.02.2024	
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	9	CS(COMM)	1717/2020	17.11.2021	VIBHAS BHUTANI VS SAURABH KATAR	25-08-2023	18.11.2023	19.11.2023	18.11.2023	08.12.2023	08.12.2023	29.11.2023 30.11.2023 03-12-2023 04-12-2023
			9	CS(COMM)	851/2021	08-03-2021	SURESH KUMAR AGARWAL VS M/S LALJI ENTERPRISE	25.08.2023	18.11.2023	30.11.2023	2064	22-12-2023	12-01-2023	06-12-2023 07-12-2023
			9	CS(COMM)	945/2023	01-07-2023	PRAVEEN VS MCD	26.10.2023	08.12.2023	22.12.2023	18.11.2023	31.01.2024	05.02.2023	10-01-2024, 11-01-2024, 24-01-2024, 25-01-2024
			9	CS(COMM)	3619/2021	05-09-2021	ASHWANI TYA	19-10-2023	11.12.2023	2.12.2023	08.01.2023	19-01-2024	29-01-2024	09-01-2024
			9	CS(COMM)	763/2023	08-05-2023	KLJ ORGANIC LTD VS ORIENTAL INS	17-10-2023	02.12.2023	06-12-2023	06-12-2023	24-02-2024	26-02-2024	11-12-2023, 12-12-2023, 13-12-2023, 14-12-2023, 01-02-2024, 02-02-2024
			9	CS(COMM)	776/2023	10-05-2023	KLJ RESPURCES VS ORIENTAL INS	17-10-2023	02.12.2023	06-12-2023	06-12-2023	24-02-2024	26-02-2024	06-01-2024, 08-01-2024, 09-01-2024, 10-01-2024, 03-02-2024, 04-02-2024
			9	CS(COMM)	791/2023	11-05-2023	KLJ RESPURCES VS ORIENTAL INS	17-10-2023	02.12.2023	06-12-2023	06-12-2023	24-02-2024	26-02-2024	15-12-2023, 16-12-2023, 18-12-2023, 19-12-2023, 06-02-2024, 07-02-2024

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		9	CS(COMM)	782/2023	10-05-2023	KLJ RESPURCES VS ORIENTAL INS	17-10-2023	02.12.2023	06-12-2023	06-12-2023	24-02-2024	27-02-2024	11-01-2024, 12-01-2024, 15-01-2024, 16-01-2024, 08-02-2024
		9	CS(COMM)	793/2023	11-05-2023	KLJ RESPURCES VS ORIENTAL INS	17-10-2023	02.12.2023	06-12-2023	06-12-2023	24-02-2024	28-02-2024	18-01-2024, 19-01-2024, 20-01-2024, 21-01-2024, 14-02-2024
		9	CS(COMM)	785/2023	10-05-2023	KLJ RESPURCES VS ORIENTAL INS	17-10-2023	02.12.2023	06-12-2023	06-12-2023	24-02-2024	27-02-2024	20-12-2023, 21-12-2023, 22-12-2023, 23-12-2023, 12-02-2024
		9	CS(COMM)	796/2023	12-05-2023	KLJ RESPURCES VS ORIENTAL INS	17-10-2023	02.12.2023	06-12-2023	06-12-2023	24-02-2024	28-02-2024	23-01-2024, 24-01-2024, 25-01-2024, 27-01-2024, 16-02-2024
		9	CS(COMM)	2596/2021	30-07-2021	INDIAN OIL VS GOPAL DIXIT	28.11.2023	28.11.2023	06-12-2023	06-12-2023	24-02-2024	28-02-2024	23-01-2024, 24-01-2024, 25-01-2024, 27-01-2024, 16-02-2024
		9	CS(COMM)	940/2022	24-03-2022	IMPACT OVER	17.10.2023	16.12.2023	23.12.2023	19.01.2024	09.02.2024	15.02.2024	11-01-2024, 12-01-2024, 30-01-2024, 31-01-2024
		9	CS(COMM)	765/2023	09-05-2023	TUSHAR AGG	01.11.2023	16.12.2023	04.01.2024	24.01.2024	14.02.2024	19.02.2024	19-01-2024, 20-01-2024, 02-02-2024, 03-02-2024
		9	CS(COMM)	950/2023	01-07-2023	HARJEET SHA	02-11-2023	16.12.2023	22.12.2023	15.01.2024	02.02.2024	08.02.2024	08-01-2024, 09-01-2024, 24-01-2024, 25-01-2024
		9	CS(COMM)	806/2023	15-05-2023	KLJ PLASTICI	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-03-2024	26-02-2024, 27-02-2024, 28-02-2024, 14-03-2024
		9	CS(COMM)	788/2023	11-05-2023	KLJ PLASTICI	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-03-2024	22-02-2024, 23-02-2024, 24-02-2024, 11-03-2024
		9	CS(COMM)	779/2023	10-05-2023	KLJ PLASTICI	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-03-2024	19-02-2024, 20-02-2024, 21-02-2024, 04-03-2024
		9	CS(COMM)	779/2023	10-05-2023	KLJ PLASTICI	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-02-2024	26-02-2024, 27-02-2024, 28-02-2024, 14-03-2024
		9	CS(COMM)	788/2023	11-05-2023	KLJ PLASTICI	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-02-2024	22-02-2024, 23-02-2024, 24-02-2024, 11-03-2024

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		9	CS(COMM)	806/2023	15-05-2023	KLJ PLASTIC	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-02-2024	26-02-2024, 27-02-2024, 28-02-2024, 14-03-2024	
		9	CS(COMM)	829/2023	15-05-2023	KLJ PLASTIC	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-02-2024	26-02-2024, 27-02-2024, 28-02-2024, 14-03-2024	
		9	CS(COMM)	807/2023	15-05-2023	KLJ PLASTIC	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-02-2024	22-02-2024, 23-02-2024, 24-02-2024, 11-03-2024	
		9	CS(COMM)	825/2023	15-05-2023	KLJ PLASTIC	18-10-2023	18-12-2023	08-01-2024	29-02-2024	22-03-2024	28-02-2024	19-02-2024, 20-02-2024, 21-02-2024, 04-03-2024	
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-749/2023	06.05.2023	SUDESH KUMARI V/S M/S SREE RAM VANIYA	16.11.2023	NOT FILED	30.11.2023	NOT FILED	25.01.2024	25.01.2024	-----
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-690/2023	25.04.2023	RAMESH KUMAR V/S RAJESH KHANNA	20.11.2023	NOT FILED	NOT FILED	NOT FILED	22.01.2024	22.01.2024	-----
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-975/2022	30.03.2023	UNION BANK OF INDIA V/S SS AUTO	21.11.2023	NOT FILED	NOT FILED	NOT FILED	29.01.2024	29.01.2024	-----
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1158/2023	11.08.2023	PNB BARKAT BAZAR	24.11.2023	NOT FILED	NOT FILED	NOT FILED	04.03.2024	04.03.2024	-----
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	340/2023	24.02.2023	ICICI BANK LTD VS. M/S DELUX ROADWAYS REGD	29.11.2023	PE-10.01.2024 & 11.01.2024 DE-29.01.2024	BEFORE 10.01.2024 & 11.01.2024	BEFORE 29.01.2024 & 31.01.2024	BEFORE 05.02.2024	05.02.2024	NA
			304 EXTENSION BLOCK THC DELHI	TRADE MARK	1804/2019	25.02.2019	LEVI STRAUSS & CO VS. PIYUSH GOEL	29.11.2023	PE-29.01.2024 & 31.01.2024 DE-30.01.2024	BEFORE 15.04.2024 & 16.01.2024	BEFORE 30.01.2024	BEFORE 06.02.2024 & 07.02.2024	06.02.2024 & 07.02.2024	NA
			304 EXTENSION BLOCK THC DELHI	TRADE MARK	1805/2019	25.02.2019	LEVI STRAUSS & CO VS. SANCHIT GARG	29.11.2023	PE-18.01.2024 & 19.01.2024 DE-01.02.2024	BEFORE 18.01.2024 & 19.01.2024	BEFORE 01.02.2024	BEFORE 12.02.2024 & 13.02.2024	12.02.2024 & 13.02.2024	NA
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	CENTRAL	410	CS(COMM)	2419/2021	09.09.2021	DUGAR MARKETING P. LTD. VS ROOTS COOLING	07-11-2023	07-11-2023	07-11-2023	07-11-2023	20-11-2023	20-11-2023	22-11-2023 FOR DE

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7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	CS(COMM) 2548/2021	29.07.2021	ICICI BANK LTD. VS SOUVIK RAY	03.11.2023	03.11.2023	04.12.2023	04.12.2023	19.12.2023	19.12.2023	13.12.2023 (DE)& 19.12.2023 (FA)	
			302	CS(COMM)	CS(COMM) 189/2023	30.01.2023	M/S TRUPATI ELECTRICALS P. LTD. VS ABHILASHA ENTERPRISES	06.11.2023	06.11.2023	15.01.2024	15.01.2024	25.01.2024	25.01.2024	19.01.2024 (DE) & 25.01.2024 (FA)	
			302	CS(COMM)	CS (COMM) 1868/2019	18.07.2018	DABUR INDIA LTD. VS ZIMALAYA DRUGS PVT. LTD.								
			302	CS(COMM)	CS(COMM) 65/2022	04.01.2022	M/S OPTI PLAZA VS LAXMI EYE CARE LLP	22.11.2023	22.11.2023	19.01.2024	19.01.2024	06.02.2024	06.02.2024	29.01.2024 & 30.01.2024 (FOR DE) , 06.02.2024 (FA)	
			302	CS(COMM)	CS(COMM) 562/2023	01.04.2023	UMESH TYAGI VS MCD	30.11.2023	30.11.2023	04.12.2023	04.12.2023	12.12.2023	12.12.2023	07.12.2023 (DE) & 12.12.2023 (FA)	
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL												
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	1241/22	13.05.2022	HINDUSTAN	04.11.2023	PE- 11.01.2024 & 12.01.2024 DE- 31.01.2024	within four	within four	The dates for filing of written submission and the dates foradvancin	The dates for filing of written submission and the dates foradvancin		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	651/20	19-02-2020	ICICI Bank Vs.	07.11.2023	PE- 29.01.2024 & 30.01.2024 DE- 31.01.2024	within four	within four	The dates for filing of written submission and the dates foradvancin	The dates for filing of written submission and the dates foradvancin		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	3653/21	25-09-2021	M/S KAPILA C	07.11.2023	PE- 15.01.2024 & 16.01.2024 DE- 12.02.2024	within four	within four	The dates for filing of written submission and the dates foradvancin	The dates for filing of written submission and the dates foradvancin		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	2080/22	01-09-2022	HARISH KUM	09.11.2023	03.02.2024 & 09.02.2024 It is stated by both the sides that the date for	within four weeks					
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	1030/23	15-07-2023	SH SUDHIR KU	07.11.2023	15.01.2024 & 16.01.2024 05.02.2024 & 06.02.2024	within three	within three	The dates for filing of written submission and the dates foradvancin	The dates for filing of written submission and the dates foradvancin		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	1612/19	27-08-2019	COSCO INDIA	21.11.23	05.02.2024 & 06.02.2024 04.03.2024 & 05.03.2024	within four	within four	The dates for filing of written submission and the dates foradvancin	The dates for filing of written submission and the dates foradvancin		
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	1366/20	16-09-2020	DEEPAK ARO	23.11.2023	23.01.2024 & 30.01.2024 20.02.2024 & 27.02.2024	within four	within four	The dates for filing of written submission and the dates foradvancin	The dates for filing of written submission and the dates foradvancin		

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
14	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West												
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	West												
16	SH. DIG VIJAY SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	West												
17	SH. SANJAY JINDAL DISTRICT JUDGE (COMMERCIAL COURT)	West												
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West												
20	SH. ANURAG SAINI DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	633/2020	19.12.2020	STATE BANK OF INDIA VERSUS DIKSHA VERMA	06.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 29.01.2024
			1	CS(COMM)	657/2022	28.07.2022	K.L.J. POLYMERS & CHEMICALS VS. SHREE VARDHMAN POWER PVT. LTD.	10.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 31.01.2024
			1	CS(COMM)	875/2022	01.11.2022	BANK OF BARODA VERSUS PUNEET KUMAR SHAH	22.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 29.01.2024
21	SH. SANJEEV AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	25	CS (COMM.)	151 / 2023	02.03.2023	CANARA BANK Vs STUDIO SIMMI	01.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 21.12.2023
				CS (COMM.)	300 / 2023	17.05.2023	SPACEMAKERS Vs TDI INFRASTRUCTURE LTD.	02.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 25.01.2024
				CS (COMM.)	301 / 2019	20.08.2018	HITESH RUSTOGI Vs AMIT AGGARWAL	03.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 05.02.2024
				CS (COMM.)	480 / 2019	13.08.2019	RADO UHRENS Vs SURJEET SINGH AND ANR	04.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 18.01.2024

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			CS (COMM.)	998 / 2022	05.07-2019	LUXUTTICA GROUP S.p.A Vs FAZAD AHMAD SYED	07.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 01.02.2024	
			TM	146 / 2021	07.07.2018	CENTRAL PARK ESTATES PVT LTD Vs SANKALP CONSTRUCTION PVT LTD	08.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 13.02.2024	
			CS (COMM.)	178 / 2023	11.10.2018	VANS INC. USA Vs VARSHA VIVEK SHETTY AND ANR	08.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 08.02.2023	
			CS (COMM.)	35 / 2023	13.01.2023	UNION BANK OF INDIA Vs RAJ KUMARI	18.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARG. / 09.12.2023	
			CS (COMM.)	824 / 2023	01.10.2022	ALSTONE INTERNATIONAL Vs SAPPHIRE CORPORATION	20.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 06.02.2023	
			CS (COMM.)	450 / 2019	17.08.2019	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	23.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 14.02.2024	
			CS (COMM.)	645 / 2022	21.07.2022	M/S RAJ CONSTRUCTION Vs M/S AADHARSHILA CONTRACTORS PVT LTD	23.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 21.02.2023	
			CS (COMM.)	405 / 2023	04.07.2018	NIKE INTERNATIONAL LIMITED Vs NITIN BANSAL	28.11.2023	WITHIN ONE WEEK	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	PE / 22.12.2023	
22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	24	Suit for Recovery	CS (COMM.)/543/2021	02-12-2021	JIL INFORMATION TECHNOLOGY LTD. Vs. NETWORK ENTERPRISE PVT. LTD.	04-11-2022	08-08-2023	08-08-2023	02-12-2023	17-03-2024	31-03-2024	18-12-2023
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL											
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS COMM-367/2023	08.06.2023	CANARA BANK VS SUKHVINDER SINGH	22.11.2023	-	29.01.2024	14.02.2024	-	28.02.2024	-
25	SH. SANDEEP YADAV	South	NIL											
26	SH. RAJEEV BANSAL DISTRICT JUDGE (COMMERCIAL)-01	South	29, New Court Block-II	Commercial	CS (COMM)/616/2022	01-11-2022	M/S ANR FOODWORKS LLP Vs MURLI LAUNGANI	30-11-2023	-	-	-	-	-	-

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		29, New Court Block-II	Commercial	CS (COMM)/492/2022	29-08-2022	STATE BANK OF INDIA Vs RAGHWENDRA NILKANTHA GEDAM	-	-	-	-	-	-	-	20-11-2023
27	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL											
28	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL											
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL											
30	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL											
31	SH. BHUPESH KUMAR	SOUTH-EAST	22	CS/COMM	CS/COMM/193/2022	3/4/22	STATE BANK OF INDIA VS. SURAJ PRAKASH	---	11/7/23	11/7/23	---	---	---	---
			22	CS/COMM	CS/COMM/38/2021	1/18/21	GARIMA SHOWBIZ PVT. LTD. VS. AMRITA CHHACHHI	---	---	11/10/23	---	---	---	---
			22	CS/COMM	CS/COMM/1496/2018	04-10-2018	M/S MEGAHERTZ INFOTECH PVT LTD Vs VINAY GUPTA	---	---	11/16/23	---	---	---	---
			22	CS/COMM	CS/COMM/13/2023	05-01-2023	VATIKA HOTELS PVT. LTD. Vs LENS KART SOLUTIONS PVT. LTD.	---	---	11/17/23	---	---	---	---
			22	CS/COMM	CS/COMM/263/22	3/11/22	UCO BANK VS. DEEPA	---	---	---	---	11/18/23	---	---
			22	CS/COMM	CS/COMM/261/22	3/11/22	UCO BANK VS. SH. CHARANJEET SINGH	---	---	---	---	11/18/23	---	---
			22	CS/COMM	CS/COMM/72/2020	31-01-2020	M/S KARSHIVNI K INTERNATIONAL PVT LTD Vs M/S GOLF INTERNATIONAL	---	---	11/24/23	---	---	---	---
			22	CS/COMM	CS/COMM/537/2023	03-06-2023	MOHD ASIF Vs SUNIL KUMAR PANDAY	---	---	11/25/23	---	---	---	---

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
		22	CS/COMM	CS/COMM/175/2021	17-03-2021	BANK OF INDIA Vs M/S ICON TRENDZ	---	---	11/25/23	---	---	---	---	
			CS/COMM	CS/COMM/172/2021	15-03-2021	O.P. KHANDELWAL Vs STELL AUTHORITY OF INDIA	---	---	---	---	11/28/23	---	---	
			CS/COMM	CS/COMM/1200/2022	12/16/22	M/S Y AXIS SOLUTIONS VS. M/S QUASAR MEDIA	11/1/23	---	---	---	---	---	---	
			CS/COMM	CS/COMM/143/2021	3/5/21	OPPLE LIGHTING INDIA VS. PRAVIN BAFNA	11/6/23	---	---	---	---	---	---	
			CS/COMM	CS/COMM/410/2023	5/1/23	ZHEJIANG STARLING INTERNAT ONAL VS. VELOCE LOGISTICS	11/8/23	---	---	---	---	---	---	
			CS/COMM	CS/COMM/183/2021	3/20/21	M/S DSTR INFRASTRUC TURE VS. VRK INFRASTRUC TURE	11/25/23	---	---	---	---	---	---	
			CS/COMM	CS/COMM/489/2023	5/23/23	R.G. BIOCOSMET ICS VS. KATALYSST CPG	11/25/23	---	---	---	---	---	---	
			CS/COMM	CS/COMM/494/2023	5/24/23	M/S INDIA OFFSET PRINTER VS. SQARE BINDING	11/25/23	---	---	---	---	---	---	
			CS/COMM	CS/COMM/811/2023	8/8/23	M/S DSTR INFRASTRUC TURE VS. VRK INFRASTRUC TURE	11/25/23	---	---	---	---	---	---	
32	MS NIRJA BHATIA	SOUTH-EAST	23	1	CS COMM-59/23	16-01-2023	UDAY SINGH AHLWAT VS TATA AIG	21-11-2023	--	---	--	--	--	--
				2	CS COMM-120/22	27-01-2022	GULSHAN LAMBA VS M/S TEAM GLAM SERVICES PRIVATE LIMITED	21-11-2023	--	---	--	--	--	--
				3	CS COMM-388/21	14-09-2021	M/S GLOBAL TECH INSTITUTE OF MANAGEMENT VS REGISTRAR OF	24-11-2023	--	---	--	--	--	--
				4	CS COMM-387/2023	25-04-2023	SBI VS RAMLAL DHEER	28-11-2023	--	---	--	--	--	--

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL											
34	SH. SANJAY SHARMA-I	EAST	NIL											
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	ROOM NO. 101	CS COMM 74	356/2022	18-11-2022	SMT SHALU MAHESHWAR VS SANDEEP MURADA	16-03-2023	07-02-2024, 08-02-2024, 26-02-2024 & 27-02-2024	07-02-2024	07-02-2024	22-03-2024	05-04-2024	NA
36	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	CS (COMMERCIAL)/CIVIL	CS(COMM) 46/2021	DINESH KUMAR TYAGI Vs SMT. REVA	01-11-2023	No	Yes	Not filed	No	No	29-11-2023 : PE 18-12-2023 : DE 05-01-2024 Final Argument		
			CS (COMMERCIAL)/CIVIL	CS(COMM) 134/2022	M/S ARSHAN HANDLOOM INDIA Vs RKG TRADING CO.	02-11-2023	No	No	Not filed	No	No	25-11-2023 : PE 16-12-2023 : DE 08-01-2024 Final Argument		
			CS (COMMERCIAL)/CIVIL	CS(COMM) 135/2022	M/S ARSHAN HANDLOOM INDIA Vs RKG TRADING CO.	02-11-2023	No	No	Not filed	No	No	25-11-2023 : PE 16-12-2023 : DE 08-01-2024 Final Argument		
			CS (COMMERCIAL)/CIVIL	CS(COMM) 113/2019	MOHD YAMEEN VS. M/S NICE PACK AND ANR.	03-11-2023	No	No	Not filed	No	No	13-12-2023 : PE 08-01-2024 : DE 23-01-2024 Final Argument		
			CS (COMMERCIAL)/CIVIL	CS(COMM) 66/2023	SANJAY KAUSHIK Vs HARISH CHAND	08-11-2023	No	No	Not filed	No	No	16-12-2023 : PE 09-01-2024 : DE 24-01-2024 Final Argument		
			CS (COMMERCIAL)/CIVIL	CS(COMM) 54/2022	SARASWAT GARMENS PVT. LTD. Vs FALAK NAAZ	09-11-2023	No	No	Not filed	No	No	13-12-2023 : PE 11-01-2024 : DE 30-01-2024 Final Argument		
			CS (COMMERCIAL)/CIVIL	CS(COMM) 73/2023	P.N.B. VIVEK KUMAR JAIN	09-11-2023	No	No	Not filed	No	No	05-01-2024 : PE 22-01-2024 : DE 31-01-2024 Final Argument		
			CS (COMMERCIAL)/CIVIL	CS(COMM) 8/2023	KESARI SINGH DEEPAK PATEL	20-11-2023	No	No	Not filed	No	No	08-01-2024 : PE 24-01-2024 : DE 31-01-2024 Final Argument		
37	SH. BRIJESH KUMAR GARG	Shahdara	CS (COMMERCIAL)				Framing the issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/ Hearing Date	26.03.2024
			CS (COMMERCIAL)	CS (Comm.) No.68/20	16-01-2020	Texmo Pipes And Products Ltd. vs. Videsh Nagpal	02/11/2023	Not Filed	Not Filed	Not Filed	NO	NO	30.11.2023 PE	

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
							Filed on	Filed on	Filed on	NO	NO		
		CS(COMMERCIAL)	CS (COMM)412/22	05-07-2022	PRATAP DEPARTM ENTAL STORE PRIVATE LIMITED Vs. NLSCHIAN	09/11/2023	Filed on 21.11.2023	Filed on 21.11.2023	Filed on 21.11.2023	NO	NO	04.12.2023 & 05.12.2023 PE,	
		CS(COMMERCIAL)	CS (COMM)15/19	24-04-2019	SUPER AGENCIES Vs. KANISHK A ENTERPRISES	18/11/2023	Not Filed	Not Filed	Not Filed	NO	NO	06.12.2023 & 07.12.2023 PE,	11.12.2023
		CS(COMMERCIAL)	CS (COMM)330/21	08-09-2021	KUSUM LATA JAIN Vs. PUNEKAR PUBLICATION	21/11/2023	Not Filed	Not Filed	Not Filed	NO	NO	13.12.2023 & 14.12.2023 PE,	18.12.2023
		CS(COMMERCIAL)	CS (COMM)324/23	06-07-2023	REGAL PAINTS AND BRUSH PVT. LTD. Vs. PUNITA SINGH	21/11/2023	Not Filed	Not Filed	Not Filed	NO	NO	20.12.2023 & 21.12.2023 PE,	22.12.2023
		CS(COMMERCIAL)	CS (COMM)145/23	17-03-2023	DEHRA METAL TECH PVT. LTD. Vs. NAVJYOTI POWER SYSTEML	28/11/2023	Not Filed	Not Filed	Not Filed	NO	NO	19.12.2023 PE,	20.12.2023 DE
		30	Commercial	CS(COMM)413/22	21.04.2022	MARUTI SUZUKI INDIA LTD. THROUGH AOR MR. LOKESH PANDEY VS M/S INDIAN	Nil	-	09.01.2024	15.02.2024 & 16.02.2024	14.03.2024	14.03.2024	--
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	ROOM NO	COMMERCIAL	CS COMM 27	18.01.2023	UCO BANK V/	17.11.2023	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/20.12.2023
		ROOM NO	COMMERCIAL	CS (COMM) 291/2022	25.04.2022	DHANANJAY DIXIT V/S RUDAL SINGH	09.11.2023	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/15.01.2023
		ROOM NO	COMMERCIAL	CS (COMM) 607.11.2022	07.11.2022	PUNJAB & SINDH	09.11.2023	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/15.12.2023
		ROOM NO	COMMERCIAL	CS (COMM) 24.12.2021	24.12.2021	SUBODH KUMAR	21/11/2023	YES	YES	NOT FILED	NO	NO	PE/ 18.12.2023
		ROOM NO	COMMERCIAL	CS (COMM) 06.10.2022	06.10.2022	M/S VIANET M	18.11.2023	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/ 15.01.2024
39	SH. SURENDER S. RATHI	NIL											
40	SH. REETESH SINGH	C No 304 Sh. Reetesh Singh DJ(comm-04)	Civil(Commercial)	CS(COMM)195/2023	03/02/2023	M/S SOURIR INDIA PVT. LTD. Vs DEEPAK KUMAR	06-11-2023	17-11-2023	17-11-2023	NOT FILED	NOT FILED	NOT FILED	DISPOSED OFF 21-11-2023 (Settlement)

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
							###	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E.	
				CS(COMM)594/2022	10/29/2022	M/S SNEHIT TEXTILES Vs M/S AHMADULLAH PARVEZ AHMAD	###	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 01-12-2023	
				CS(COMM)248/2023	05/11/2023	M/S KARAN TRADING CO. Vs NATIONAL ONSURANCE CO. LTD. & ORS.	30-11-2023	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-12-2023	
41	SH. GURDEEP SINGH DISTRICT (COMMERCIAL)	SINGH JUDGE	North-West	NIL										
42	SH.VINOD YADAV			316	Civil	CS/COMM/366/22	13.09.18	Smitz Polytex Pvt. Ltd. Vs. M/s Smitz Marketing						01.11.23
						CS/COMM/698/221	10.12.21	M/s NGE Power Pvt. Ltd. Vs. M/s Sunfuel Technologies						02.11.23
						CS/COMM/294/21	16.03.21	M/s Nexgen Fluoropolymer s Pvt. Ltd. Vs. M/s Genmex Enterprises						03.11.23
						CS/COMM/263/21	30.03.21	Vivek Singhal Vs. M/s Servotex Power Systems Ltd.						04.11.23
						CS/COMM/668/22	16.08.22	Robotech Pvt. Ltd. Vs. Robotics Wizards						04.11.23
						CS/COMM/477/22	02.06.22	Vandana Sahni Vs. HDFC Ergo General Insurance Co. Ltd.						06.11.23
						CS/COMM/92/21	06.02.21	CBI Vs. Pawan Mathur & Ors.						07.11.23
						CS/COMM/211/21	17.03.21	Rakesh Gupta Vs. Blue Raisin Entertainment & Ors.						07.11.23
						CS/COMM/557/21	25.10.21	Pradeep Garg Vs. M/s K K Import & Export & Ors.						07.11.23
						CS/COMM/512/22	09.06.22	Texzium International Pvt. Ltd. Vs. SRC natura Products Ltd.						08.11.23

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
				CS/COMM/700/21	13.12.21	Umesh Shamra Vs. Naresh Kr.								22.11.23
				CS/COMM/454/23	03.06.23	Wonder Chemicas & Coatings Ltd. Vs. Tulip Medicam								23.11.23
				CS/COMM/247/19	20.08.19	M/s Anajal Exhibitors Pvt. Ltd. Vs. M/s Immarat Construction								24.11.23
				CS/COMM/264/21	30.03.21	M/s Ashu Textiles Vs. M/s CKX Vivah Collection								24.11.23
				CS/COMM/31/22	07.01.22	Vikash Kr. Vishnoi Vs. Siddh Chemicplast Pvt. Ltd.								24.11.23
				CS/COMM/125/19	16.05.19	Swift Securitas Pvt. Ltd. Vs. Orange County Resident Welfare Assoc.								25.11.23
				CS/COMM/486/23	05.07.23	Hardeep Kr. Batra Vs. Kalu Ram Dhingra								28.11.23
				CS/COMM/487/23	05.07.23	Hardeep Kr. Batra & Sons Vs. Kalu Ram Dhingra								28.11.23
43	SH. VIRENDER BHATT DISTRICT JUDGE (COMMERCIAL COURT)	North				NIL								
44	SH. PANKAJ GUPTA DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial suit	CS COMM 173/2023	17/04/2023	CANARA BANK VS RAMA SHANKAR	01/11/2023	18.12.2023	30.11.2023	08.11.2023	NIL	NIL	NIL
			603	Commercial suit	CS COMM 324/2021	03/12/2021	CANARA BANK VS RAJ KUMAR	04/11/2023	08.01.2024	02.12.2023	11.11.2023	NIL	NIL	NIL
			603	Commercial suit	CS COMM 327/2021	03/12/2021	CANARA BANK VS RAMESH BABU GUPTA	04/11/2023	08.01.2024	02.12.2023	11.11.2023	NIL	NIL	NIL
			603	Commercial suit	CS COMM 158/2023	29/03/2023	MADHUBUN EDUCATIONAL BOOKS VS KAVERI	04/11/2023	09.01.2024 P.E./18.01.2024 D.E	02.12.2023	11.11.2023	NIL	NIL	NIL

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing						
		603	Commercial suit	CS COMM 209/2023	27/04/23	CANARA BANK VS M/S SURYA SHG AND ORS	07/11/23	04.01.2024	05.12.2023	16.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM 94/2023	28/02/23	BHAGWATI ENTERPRISES VS BORAGE HERBALS PVT LTD	08/11/23	11.01.2024 P.E. / 23.01.2024 D.E.	06.12.2023	16.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM 286/2023	08/06/23	BANK OF BARODA VS M/S BRACKISH AQUA SYSTEM	16/11/23	10.01.2024	14.12.2023	23.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM 149/2023	27/03/23	AYUSHMAN EDUCATION VS ARCHANA CHHIKARA	16/11/23	18.01.2024 P.E. / 30.01.2024	14.12.2023	23.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM 136/2023	20/03/23	CANARA BANK VS M/S ANTRIX SHG AND ORS	20/11/23	22.01.2024	18.12.2023	28.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM 273/2023	02/06/23	M/S SING N SMILE FASHION PVT LTD VS M/S DEV KUSUM ENTERPRISES	20/11/23	15.01.2024 P.E. / 24.01.2024	18.12.2023	28.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM 219/2023	01/05/23	UNION BANK OF INDIA VS ANNIE FASHION	21/11/23	16.01.2024	19.12.2023	28.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM 384/2023	18/08/23	ANJU GARG VS SANWRAY INDIA PVT LTD	21/11/23	15.01.2024	19.12.2023	28.11.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM. 245/2023	23.05.2023	CANARA BANK VS MR. VIPUL MISHRA	29/11/23	23.01.2024	03.01.2024	06.12.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM. 175/2020	18.11.2020	IDBI BANK LTD. VS SMT, YOGITA TREHAN	30/11/23	25.01.2024	03.01.2024	07.12.2023	NIL	NIL	NIL
		603	Commercial suit	CS COMM. 211/2021	18.09.2021	BANK OF BARODA VS I CARE OPTICAL AND ANR	30/11/23	24.01.2024	03.01.2024	07.12.2023	NIL	NIL	NIL
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		Commercial suit	Cs Comm 231/2023	06-05-2023	Punjab National Bank VS Mohd. Shakir Hussain	01.11.2023	NIL	NIL	NIL	NIL	NIL	20.11.2023
		613	Commercial suit	Cs Comm / 106/2023	28-02-2023	Abhishek Dhillion VS Richa World Travels	09.11.2023	13.12.2023	13.12.2023	13.12.2023	NIL	NIL	18.12.2023

Sr. Court No	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name VS Respondent Name	Date of Case Management Hearing							
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		613	Commercial suit	CS Comm 394/2023	06-08-2022	Sanjay Sharma VS	22.11.2023	04.01.2024	04.01.2024	04.01.2024	NIL	NIL	09.01.2024
			613	Commercial suit	CS Comm 78/2019	24-05-2019	Naresh Chawla VS	23.11.2023	04.12.2023	04.12.2023	04.12.2023	NIL	NIL	NIL
			613	Commercial suit	CS Comm/111/2023	02-03-2023	Johar Dolai VS	24.11.2023	05.01.2024	05.01.2024	05.01.2024	NIL	NIL	12.01.2024
			613	Commercial suit	CS Comm 568/2022	20-12-2022	Advantage VS	29.11.2023	12.01.2024	12.01.2024	12.01.2024	NIL	NIL	19.01.2024
			614	Commercial Suit	CS (Comm)/282/23	06.06.2023	Faquir Chand VS Bhoomi Geotech	04.11.2023	PE-25/11/23, DE-01/12/23	Nil	NIL	NIL	NIL	Arg. on app. u/o 11 Rule 1(4) filed on 25/11/2023
			614	Commercial Suit	CS(Comm)/218/23	29.04.2023	Amethi Enterprises Vs Gargey Enterprises	07.11.2023	PE-12/12/23, DE-18/12/23	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS (Comm)/311/23	10.07.2023	Canara Bank Vs Anita Sharma	20.11.2023	PE-18/12/23, DE-20/12/23	NIL	NIL	NIL	NIL	NIL